

(c) Does not arise

[*English*]

**Response to Maruti 1000 In Foreign Markets**

6624. SHRI GANGADHARA SANIPALLI: Will the PRIME MINISTER be pleased to state:

(a) whether any discussion was held recently between the Government and the President of the Suzuki Motor Car Company;

(b) if so, the matter discussed and the outcome thereof; and

(c) the response to Maruti 1000 in foreign markets?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.THUNGON): (a) & (b). Mr. O. Suzuki called on the Prime Minister, Finance Minister, Commerce Minister and Minister of State (HI). Matters relating to the functioning and future plans of Maruti were discussed. No final decisions were taken.

(c) The Maruti 1000 is not intended for export except in very limited markets.

[*Translation*]

**Land Levelling Scheme**

6625. SHRI CHINMAYANAND SWAMI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to implement a scheme for levelling the land with a view to make it fertile under Rural Development Agency;

(b) if so, whether Badaun district has

been included in this scheme; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) to (c) Land levelling is already one of the permitted activities under the Jawahar Rozgar Yojana (JRY) being implemented in all the rural districts of the country including that of Badaun District (Uttar Pradesh).

[*English*]

**Demand for Price Revision by Drug Industry**

6626. SHRI DHARMANNA MONDAYA SADUL:  
SHRI K. THULASIAH VANDAYAR:

Will the PRIME MINISTER be pleased to state:

(a) whether the demand of the Drug Industry for price revision of their products is pending consideration with the Government for the last one and a half year and as a result of delay the Industry has threatened to go on strike shortly in support of their demands; and

(b) if so, the action taken or proposed to be taken to take a decision in the matter to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) & (b). The price revision of price-controlled drugs and formulations is an on-going process. One of the main demands of the industry related to relief due to increases arising out of last year's petroleum products price hike, general inflation and the exchange rate adjustment of the rupee. On account of these